

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/120(CHE)/2021
IN
PETITION NUMBER : IBA/881/2019
NAME OF THE PETITIONER : N Sivachalum (RP)
M/s CAV Cotton Mills Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 33(2) of IBC, 2016

ORDER

Ld. Counsel Mr. J. Manivannan for the Applicant and Ld. Counsel
Mr. F.B. Benjamin George for the Respondent is present.

Both the parties represent that an appeal is pending before the Hon'ble NCLAT
and the same is yet to be decided.

List this matter on **27.08.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)